Annexure-3

Name of the corporate debtor: Gupta Global Resources Pvt. Ltd; Date of commencement of liquidation: 28.08.2018; List of stakeholders as on: 28.03.2022

Revised List of secured financial creditors

(Amount in  $\square$ )

SI No	. Name of occeditor	f Details of claimreceived							contingent	of any	of claim	Amount of claim under			
		Date of receipt	Amount claimed	Amount of claim admitted		Amount coveredby security interest	Whether security interest relinquished? (Yes/No)		Amount covered by guarantee	% share in total amo unt of claim s admitted	claim	mutual dues, that may be set off	•	verification	
1.	Bank of India		1,018,993,773		Financial Creditor	, ,	Yes	Annexure AI part of Annexure.3	1,018,993,773	20.35	0	0	0	0	-
2.	Phoenix ARC Private Limited	25.09.2018	1,02,78,56,866	1,02,78,56,866	Secured Financial Creditor	1,02,78,56,866	Yes	Annexure AII part of Annexure.3	1,02,78,56,866	20.53	0	0	0		Submitted to Hon'ble NCLT
3	Bank Limited		1,11,36,82,106		Financial Creditor	1,11,36,82,106	Yes	Annexure A1 part of Annexure.3	1,11,36,82,106		0	0	0	0	-
4	National Bank			, , ,	Financial Creditor	43,87,15,146	Yes	Annexure A1 part of Annexure.3	43,87,15,146	8.76	0	0	0	0	-
5	Bank Limited				Secured Financial Creditor	18,23,23,504	Yes	Annexure AI part of Annexure.3	18,23,23,504	3.64	0	0	0	0	-
6	SREI Equipme nt Finance Limited		1,22,46,07,171		Secured Financial Creditor	1,22,46,07,171	Yes	Annexure AIII part of Annexure.3	1,22,46,07,171	24.46	0	0	0	0	-
		Total	5,006,178,566	5,006,178,566		5,006,178,566			5,006,178,566						

## Annexure Al

PRIMARY SECURITY						
SR NO	Facility	Details of Security				
1	for WC limits	1st paripassu charge with WC consortium (SBI, Axis Bank, PNB and IDBI Bank) Current assets of the Company with the other member banks of the consortium				
2	WCTL-1&II, FITL	First pari-passu charge on the fixed assets of the Company including the EM on the mortgaged properties with consortium members (SBI, Axis Bank, IDBI Bank, PNB) and L&T Infrastructure Finance company.				

## COLLATERAL



Details of Security

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1st pari passu charge with WC lenders as well asL&T Infrastructure on agricultural land at Survey nos , 10, 11,159, 162, 166, 167, 291,292, 285, 386, 386/1,386/2, 387, 388/1, 409 to412 and 441, admeasuring 54.80 acres, mouza Usegaon, Taluka Chandrapur.

1st pari passue charge on Office Block Nos. 601, 602, & 603 at ShriramTowers, Near NIT Bldg. Civil Lines Nagpuradmeasuring 2226 sq ft, 8521 sq. ft. and 2226 sq.feet respectively on pari passu basis with other Consortium member Banki.e. SBI, Axis Bank, IDBI Bank and PNB.

Ownership: 601: Smt.Anuradha Gupta. 602;

Gupta Coal India Pvt Ltd,603: Shri Padmesh Gupta

1st pari passu charge with WC consortium (SBI, Axis Bank, IDBI and PNB) on land and building situated at House No. 240/C Sheet No. 6, City Survey No.10/2, Mouza Gadga Ward No. 66, Nagpur with a total area of 9400 sq ft.

1st pari passu charge with WC consortium (SBI, AxisBank, IDBI, PNB) onAgricultural land bearingKhasra No. 125, PH No.63, Mouza Vaiphal,Grampanchayat Amagaon Deoli, Tahsil Hingna & District Nagpur admeasuring 1.21Hectare.

1st paripassu charge with WC consortium (SBI, AxisBank, IDBI and PNB) onResidential Plot No. 289,Mouza Zingabai Takali,WARD 61, ManakpurRoad Sheet 524/14, CitySurvey No. 341, NMCHouse 1289, PH 11,Khasra 18/1,19/1 & 26/5Nagpur, Tahsil& DistrictNagpur admeasuring781.923 sq. mtrs on 1stpari-passu basis.

1st paripassu charge with WC consortium (SBI, AxisBank, IDBI and PNB) onField Survey No. 67-1, PH45, Mouza Khadka, Grampanchayat Sukali, Tahsil, NagpurAdmeasuring 0.91 hectare. (In the name of PadmeshGupta leased to PriyaMinerals Ltd.)

1st paripassu charge with WC lenders as well as L&T Infrastructure onsurvey numbers 837, 848,851, 857, 859, 860, 861,862, 862/2865, 863, 865,867, 868, 870, 878, 921 to927, 928/2724, 978/3068, 930, 931, 931/2723, 932 to 935, 938 to944, 944/3101, 945, 946,965, 966, 9801 to 983,987 to 992, 993/3115,993/3117, 994/3116, 77/2700, 77/2922, 362/47admeasuring 10.12 acre, Mouza Deulbera, TehsilTalchera, Orissa.

1st paripassu charge with WC lenders as well asL&T Infrastructure Agricultural dry land located at Maredupaka Village municipality Ramagundam, district Peddapalli, survenos 255, 257, 258,259,260, 263, 264, 320, 266,267, 263, 267, 264, 321admeasuring 2,27,477:65sq mts.

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Other securities for WC and WCTL/FITL facilities	<ul> <li>Pledge of entire unencumbered Shares of GGRPL held by promoters/ promoter group companies (paripassu with WC consortium and L&amp;T Infrastructure).</li> <li>Corporate Guarantee of:         <ul> <li>Gupta Corporation Pvt. Ltd.</li> <li>Gupta Coal India Pvt. Ltd.</li> <li>Maharashtra Vidyut Nigam Pvt. Ltd.</li> <li>Gupta Infrastructure India Pvt. Ltd.</li> </ul> </li> <li>Personal Guarantee of:         <ul> <li>MrPadmesh Gupta</li> <li>MrSAnuradha Gupta</li> <li>MrPiyushMarodia</li> </ul> </li> </ul>
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## Annexure A II

Sr. No.	Security	Remarks*
1.	1 <sup>st</sup> paripassu charge on entire fixed assets (present and future) of the Borrower;	Charge created by SBICAP Trustee Co Ltd ('Security Trustee')
2.	2 <sup>nd</sup> paripassu charge on the current assets (present and future) of the Borrower	Charge created by Security Trustee
3.	Pledge of 100% unencumbered shares of GGRPL held by Promoters/ Promoter Group Companies including proposed enhanced equity.	Agreement for pledge of shares executed between Security Trustee and all promoters / group companies.
4.	Corporate Guarantee of Gupta Corporation Pvt. Ltd,, Gupta Coal India Pvt. Ltd., Gupta Infrastructure India Pvt. Ltd. and Maharashtra Vidhyut Nigam Pvt. Ltd	Deed of Guarantee duly executed, held by Security Trustee
5.	Personal Guarantee of Mr. Padmesh Gupta, Mrs. Anuradha Gupta and Mr. PiyushMarodia	Deed of Guarantee duly executed, held by Security Trustee
6.	1 <sup>st</sup> paripassu charge on new collateral located at Usgaon, Maharashtra and Talcher, Orissa and other fixed assets equivalent to maintain Asset Cover Ratio (ACR) of 1:1 all the time	Charge created by Security Trustee
7.	Existing exclusive collateral with the Lender shall continue (L&T Infra holds first charge on Shop No 28 in the City Centre Mall, Raipur, Chhattisgarh)	Security perfected

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(\*) Security created above is as per confirmation received from SBICAP Trustee Co. Ltd vide its letter 3379/SBICTCL/LEGAL/RRB/ST/2015-16 dated January 13, 2016 towards Confirmation of Holding of Documents of Security under CDR Scheme for the benefit and on behalf of all the Lenders, addressed to SBI, the lead bank. Copy annexed herewith for perusal.

DETAILS OF SECURITY HELD PRIOR TO CDR, VALUE OF SECURITY, AND DATE IT WAS GIVEN

(Rs. Crore)

S. No.	Security	Remarks
1.	Exclusive Charge on Shop No. 28 situated at Ground Floor, City Centre Mall, Raipur admeasuring not more than 14,390 Square Feet of Gupta Infrastructure India Pvt. Ltd.	Existing exclusive charge with the Lender shall continue. Security perfected.
2.	Hypothecation of current assets and the moveable properties of the Corporate Debtor by way of second paripassu charge.	Security perfected.
3.	Pledge of 16,20,500/-equity shares of Gupta Energy Pvt. Ltd. ('Gupta Energy') in favour of the L&T Infra Finance.	Security perfected.
4.	Demand Promissory Note dated 21st January 2010	Security perfected.
5.	Unconditional and irrevocable guarantee of Gupta Coal India Limited in favour of L&T Infra Finance for the credit facility availed by Corporate Debtor.	Security perfected.



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## Annexure AllI

Primary	Owner		Nature of Asset					
Security								
	Second Hand Coal Washeries, 8 nos, mentioned in Agreement No 78116							
Collateral	PROPERTY	AREA	LOCATON OF PROPERTY					
	OWNER NAME							
	Gupta Coalfields	1) 7.08 Acres	Survey No 20/1, 20/2, 19 & 37/2,					
	& Washeries	2) 37300 Sq Mtr	Mouza Bramhani, G No 235,					
		3) 3.55 Acres	Taluka Wani, Dist-Yawatmal,					
		4) 3.55 Acres	Maharashtra					
	Padmesh	30400 Sq Mtr	Survey No. 98, Mouza					
	Deodutt Gupta		Waipal,Patwari Halka No. 63,					
			Tehsil Hingna, District : Nagpur					
	Gupta Global	184.16 sq mts	1) Flat B -302, 3rd floor, Meera					
	Resources Pvt		Towers, Tahsil and District -					
	Ltd		Chandrapur					
			2)Shop No G14, G15, G16, G17,					
			Ground Floor, Meera Towers,					
			Tahsil & District – Chandrapur					
Personal	Padmesh Gupta							
Guarantee	Anuradha Gupta							
	Piyush Marodia							

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